

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 53/2020 IA 2556/2021 IA 2937/2021 In C.P. (IB)/1055(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: ROOFIT INDUSTRIES LTD

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 53/2020 & IA 2937/2021 –

1. Adv. Rahul Darji For Applicant/RP
2. Mr. Prakhar Tandon, Advocate i/b Agam H. Maloo, Advocate appeared for the Respondent no. 1 to 4 in IA No. 53/2020 & Respondent no. 4 in IA No. 2937/2021.
3. Mr. Aniket Dighe, Advocate i/b Bhal & Co. appeared for the Liquidator.
4. Learned Counsel for the Liquidator informs that they have received reply from the Roburst LLP in IA No. 53/2020. However, no reply has been received in IA No. 2937/2021.
5. Learned Counsel for the Roburst LLP informs that reply has already been served and he undertakes to serve it again.
6. List theses IAs' on **31.07.2024** for hearing.

IA 2556/2021

1. Registry is directed to allow the Applicant to amend the application.
2. List this IA on **31.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna